NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 39/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.01.2018</u>

Name of the Company:

Shikha Goyel & Anr.

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS)

SIGNATURE

1. CS MANISH BUCHASIA

PROCTISING APPICAT

Co SECRETOR Shika a Dote Bham

20P4166 ECS 584 B

ORDER

Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

No representation received from ROC in spite of notice.

Heard arguments of learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of January, 2018.